

ORDER SHEET

O.A / MA / RA / CP NO. 667/06 OF 20

Applicant/s P.C. Yadav Respds. ~~Sen. MK. Mishra~~ ^{U.O. / Sen.}

Advocate for Applicant/s Sen. MK. Mishra Advocate for Respondent/s Amil Dwivedi

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>4</u>
CA & RA have been exhausted & MAT Pending Submitted. <u>hs</u> 02/7/09	02.04.09 Hon. Sen. A.S. Karamadhi Jm Hon. Sen. S.M. Shukla - Am Sen. A. Dwivedi; counsel for respondents has sent illness slip. Adjourned. list on 03.07.09. 1300 <u>NA</u> 03.07.09 Hon. Mr. A.S. Gaur Jm. Hon. Mr. D.C. Lakha. Jm. list has been revised. none appears for the applicant. It appears that applicant has lost interest in prosecuting the case. The O.A. is accordingly dismissed on default and for non prosecution. (100) <u>total</u> Amil Dwivedi (Am)	
Order Judgment on 10/7/09		